

3-1-38

Lawyers are absent from
jud work. Adj to 3-38

Bo Vin

6/3/98

Hon. Mr. Sic. Verma J.M.

None for the applicant Dr. A.
Chandola for respondents.
The OA is dismissed for
default of the applicant.

S
J.M.

Q
copy prepared on
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A